(vi) financial assistance to national sports federations/associations for salaries of some staff, purchase of sports equipment as well as for holding national championships and for participation of Indian teams in international sports events.

According to present indications, the Fifth Plan outlay for the on going schemes in the field of sports and games is likely to be of the order of Rs. 560 lakhs.

RECOGNITION OF THE CERTIFICATE COURSE IN LIBRARY SCIENCE

112. SHRI F. M. KHAN : Will the Minister of EDUCATION, SOCIAL WEL-FARE AND CULTURE be pleased to state :

(a) whether the Certificate Course in Library Science conducted by the Delhi Library Association, Hardinge Library, Delhi has been recognised by Government; and

(b) if so, since when such recognition has been accorded?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir. This certificate course has been recognised for purposes of recruitment to junior posts of Librarians for which the prescribed minimum professional qualification is a Certificate in Library Science.

(b) January 1955.

DEMAND FOR FISHING TRAWLERS

113. SHRI VIREN J. SHAH : Will the Minister of AGRICULTURE AND IRRI-GATION be pleased to state :

(a) whether Government have made any assessment about the requirements of the fishing industry for deep sea fishing trawlers for the next five years;

(b) if so, what are the details thereof; and

(c) what is the number of applications that are pending at present for grant of licences for manufacture of such trawlers and what are the names of the applicants?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL) : (a) Government made 4--345RSS/77 an assessment about the requirement of the fishing industry for deep sea fishing trawlers for the 5th Plan period i.e. 1974-79. An assessment about the requirements beyond 1978-79 has not yet been completed.

(b) The target for the introduction of fishing trawlers to be achieved by the end of the 5th Five Year Plan i.e. March, 1979 is 200 nos. Of this, 30 nos. are now in operation and arrangements have been finalised for the import of 30 trawelrs from Mexico by the fishing industry. Six of these have been taken delivery of and the remaining are expected to be delivered by March, 1978. Regarding the balance of 140 nos., it is estimated that 40 nos. would be constructed at the indigenous shipyards and the rest will be imported by the industry. The Import Trade Control Policy 1977-78 provides for import of fishing vessels. It is expected that, by and large, the target will be fulfilled,

(c) Only one application from M/s. Mukund Iron and Steel Works Ltd. for grant of an industrial licence for the manufacture of deep sea fishing vessels in the State of Maharashtra for an annual capacity of 24 nos. is pending

मणिपुर में विस्थापित व्यक्तियों का पुनर्वास

114. श्री सुन्दर सिंह भंडारी : क्या निर्माण ग्रौर ग्रावास तथा पूर्ति ग्रौर पुनर्वास मंत्री यह बताने की क्रुपा करेगे कि :

(क) क्या यह सच है कि मणिपुर में 1970 में जिन विस्थापित परिवारों को भमि ग्रावंटित की गई थी उन्हे उस भूमि का कब्जा ग्रभी तक नही दिया गया है;

(ख) क्या यह भी सच है कि इन विस्था-पित व्यक्तियों को, इस तथ्य के बावजूद कि भूमि ग्रावंटन नियमों के ग्रधीन प्रीमियम के भुगतान से उन्हें छूट प्राप्त है, ऐसा भुगतान करने के लिए बाध्य किया जा रहा है; ग्रौर

(ग) इन विस्थापित व्यक्तियों के स्थायी पुनर्वास के लिए उन योजनाम्रों का व्यौरा क्या है जो सरकार के विचारार्धान है?